

(d) Rehabilitation of the Minerals Separation Plant is being worked out with M/s QIT of Canada. A preliminary study on revamping the Synthetic Rutile Plant will be taken up shortly.

[Translation]

Development of Backward Tribal Areas

1244. SHRI SUSHIL CHANDRA VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether any State Government has forwarded any scheme for the development of backward tribal areas;

(b) if so, the details thereof; and

(c) the time by which financial sanction and funds likely to be provided to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) to (c) No scheme for the development of backward tribal areas has been received from any State Government. However, Jawahar Rozgar Yojana (JRY) is an ongoing centrally sponsored scheme being implemented by the Government throughout the country. Under the scheme, since 1993-94, a provision has been made for sanctioning of innovative and special projects including those related to development of backward tribal areas. During 1993-94 and current year the Ministry has so far provided financial assistance to around 63 such projects.

[English]

Transplantation of Human Organs

1245. SHRI P. KUMARASAMY: Will the PRIME MINISTER be pleased to state:

(a) whether about one lakh people suffer from renal failure every year in the country;

(b) whether the implementation of the Transplantation of Human Organs Act, 1994 is likely to further reduce the availability of kidneys for transplantation to those with renal problems;

(c) if so, the details thereof;

(d) whether the Government propose to organise a cadaver organ retrieval network;

(e) if so, the details thereof; and

(f) if not, the action proposed to be taken to provide relief to people suffering from renal failure?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) The Government is not aware of it.

(b) The implementation of the Transplantation of Human Organs Act, 1994 has been introduced to stop commercial dealings in human organs from living donors. It is expected that gradually the related donors will come forward to save the life of their kith and kins.

The cadaver organs are expected to meet the balance requirement.

(c) At present it is not possible to assess the magnitude of the problem.

(d) to (f) Adequate provision has been made in the rules to retrieve the cadaver organs and for their storage.

Public Sector Undertakings in Kerala

1246. SHRI THAYIL JOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) the total investment made in each public sector undertaking in the State of Kerala till February 28, 1995;

(b) the annual production profit/loss and the number of employees working in each undertaking; and

(c) the details of the projects located in Kerala where the Union Government propose to make new investment and by when these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) There were 5 Central Public Sector Undertakings having their registered office in the State of Kerala. The total investment (in terms of gross block), annual production, profit/loss and the number of employees in each PSU as on 31.3.93 are given in the enclosed Statement.

(c) The details of new projects which are under construction and amount of proposed investment is given on pages from 43 to 50 of Volume-I of Public Enterprises Survey 1992-93 which was laid in Parliament on 23.2.94.

STATEMENT

Sl. No.	Name of the undertaking	Investment in terms of Gross Block (Rs. in Lakhs)	Annual Production (Rs. in Lakhs)	Profit/Loss (Rs. in Lakhs)	Employees in numbers
1.	Cochin Refineries Ltd.	42919	181154	8712	1285
2.	Cochin Shipyard Ltd.	13181	13003	(-)/795	2581
3.	Fertilisers & Chemicals (Travancore) Ltd.	63314	75279	285	8940
4.	Hindustan Latex Ltd.	3826	3690	32	1993
5.	Hindustan Newsprints Ltd.	17166	16393	1949	1682

Panel for Filling Vacancies

1247. DR. SUDHIR RAY: Will the PRIME MINISTER be pleased to state:

(a) whether recruitment rules and procedures provide

that the size of the panel for filling vacancies through direct recruitment must conform to the number of advertised vacancies or to the number of vacancies available for filling at the time of selection;